CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

No. Of Adjournment: 10

COURT NO.: 1 02/03/2021

C.P./91/2019 DURYODHAN BEHERA

O.A./944/2015 -V/S-

FOR HEARING MR. RAKESH KUMAR GUPTA

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. S. Behera

FOR RESPONDENTS(S) Adv.: Mr. S.B. Jena

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for both sides through V.C.
	Ld. Counsel for the applicant submits that he has no grievance for the time being. Accordingly, the C.P. is dropped. Notices discharged.
	(T. JACOB) (SWARUP KUMAR MISHRA) MEMBER (A) MEMBER (J)
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